

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

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Tribunal's Orders

Fixed for A-14
during the week
commencing from
12/9/94 at Nagpur.
For Dy. Registrar

Date: 13.9.94 [Camp at Nagpur]

Per M. S. Deshpande. V.C.

Applicant in person.

The applicant's grievance is that
the post to which he was eligible
to be promoted has not been filled
nor any DPC has been held since 1991.

It is not his grievance that anyone
of his juniors have been promoted.
The applicant has already retired.
and in the circumstances we see no
merit in the application.

It is dismissed

Cop of T.O. dtd 13.9.94
sent to applicant by
ordinary post on 21/9/94.

21/9/94.

(R. Rangarajan)
M(A)

(M. S. Deshpande)
V.C.